

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 6330- JK (LD) of 2026

DATED:- 19 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 19.05.2026

No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

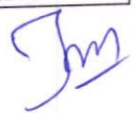
(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No:- 6330- JK(LD) of 2026 dated 19.05.2026

S.N o.	Case No.	Title of case	OIC
1	OA /2026	Pervaiz Akhter vs UT of J&K	Er. Vineet Nanda, Executive Engineer PHE Mechanical Division Rajouri
2	OA 514/202	Ram Avtar vs UT of J&K	Er. Vineet Nanda, Executive Engineer PHE Mechanical Division Rajouri
3	WP (C) Fresh/2026	Mohan Lal Choudhary Vs UT of J&K and Others	Er. Rajesh Kumar Executive Engineer, Irrigation Division- II Jammu
4	WP(C) 1375/2021	Gurdyal Singh s UT of J&K and others	Er. Rajesh Kumar Executive Engineer, Irrigation Division- II Jammu
5	OA No. 472/2026	2026 Mohd Younis Vs Jal Shakti Department	Er. Hafizullah Reshi, Technical Officer to Chief Engineer, I&FC Jammu
6	WPC No. -- -2026	UT of J&K & Ors & Nazir Ahmed	Er. Bharat Vikas Sharma, Executive Engineer, PHE Doda
7	WPC No. 2420/2022	titled Khurshid Ahmed Zargar Vs UT of J&K & Ors	Er. Bharat Vikas Sharma, Executive Engineer, PHE Doda
8	OA 258/2026	Mohd.Azam Vs UT of J&K	Jatinder Kumar, Executive Engineer PHE Division Nowshera
9	OA 388/2026	Hem Raj Vs UT of J&K	Jatinder Kumar, Executive Engineer PHE Division Nowshera
10	OA 362/2026	Tilak Raj and another Vs UT of J&K	Jatinder Kumar, Executive Engineer PHE Division Nowshera
11	CP 677/2025 in OA 453/2022	Jagdish Raj Vs Shaleen Kabra and Ors	Jatinder Kumar, Executive Engineer PHE Division Nowshera
12	CCP(S) 245/2025 in WPC No 2428/2024	Sanjeev kumar Vs UT of J&K	Jatinder Kumar, Executive Engineer PHE Division Nowshera
13	WP© NO- 2276/2025	Bodh Raj Vs UT of J&k	Jatinder Kumar, Executive Engineer PHE Division Nowshera
14	WP© NO- 2278/2025	Bodh Raj Vs UT of J&k	Jatinder Kumar, Executive Engineer PHE Division Nowshera
15	WP© NO-	Bodh Raj Vs UT of J&k	Jatinder Kumar, Executive

	2279/2025		Engineer PHE Division Nowshera
16	WPC NO- 2280/2025	Bodh Raj Vs UT of J&k	Jatinder Kumar, Executive Engineer PHE Division Nowshera

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